

the years 1980-81 to 1983-84 is given below :—

(Figures in million tonnes)

State	1980-81	1981-82	1982-83	1983-84
West Bengal	19.83	19.91	19.04	19.30
Bihar	46.77	51.42	54.03	53.54
Orissa	3.24	3.32	3.46	4.17
Madhya Pradesh	25.93	27.83	0.74	36.35
Maharashtra	5.77	6.89	7.80	8.82
Uttar Pradesh	1.75	2.06	2.37	2.55
Assam	0.81	0.70	0.71	0.80
Andhra Pradesh	10.10	12.10	12.35	12.69
Total :	114.00	124.23	130.50	138.22

(b) As regards the price of coal in each State, it will differ from place to place depending on the distance from the collieries, mode of transportation and varying rates of royalty and other statutory charges. However, pit-head prices of different grades of coal remain fixed statutorily.

[Translation]

Bank Loans for Farmers, Weaker/Backward Sections of Society

371. SHRI MANVENDRA SINGH : Will the Minister of FINANCE be pleased to state :

(a) the measures being taken by Government to make working of nationalised banks more useful so as to ensure easy availability of bank loan to farmers and weaker and backward sections of society ; and

(b) details of Government scheme to bring more efficiency and discipline in co-op banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-

NARDHANA POOTARY) : (a) Some of the important measures to provide easy availability of bank credit to the poor borrowers are as under :

- (1) Loan application forms have been simplified.
- (2) Conditions relating to security and margin have been relaxed. Banks have been advised not to ask for any security other than hypothecation of assets created, for small loans upto Rs. 5,000/-.
- (3) The rates of interest for farmers and members of weaker sections have been kept at a comparatively lower level.
- (4) The banks have been asked to dispose of small loan applications expeditiously.
- (5) It has also been impressed upon banks that repayment period of loans should be fixed in a realistic manner.

(b) The banks have been advised from time to time for enforcing greater

discipline, including punctuality and better upkeep of offices, improvement in the quality of service to the public and quick redressal of the grievances of the public wherever they are brought to notice.

**Shifting of Artillery Record Office
from Mathura**

372. SHRI MANVENDRA SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Artillery Records are being shifted from Mathura to some other place ;

(b) if so, the time by which this Department is likely to be shifted from Mathura ; and

(c) the steps being taken to provide local posting to hundreds of local employees of Mathura working in this Records Department ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO : (a) to (c). The Artillery Records office was shifted from Mathura to Nasik in 1966, except for the Pay and Accounts Office for Other Ranks. In the interest of efficient administration, it was considered essential that Pay and Accounts Office should also be shifted to Nasik.

Accordingly, the first phase was effected in July, 1978 and the employees declared surplus due to shifting were accommodated at their choice stations to the extent possible in a phased manner. The remaining employees whose children are studying are likely to be shifted from Mathura after the end of the current academic session.

[English]

**Measures to meet the threats from
Pakistan and China**

373. PROF. MADHU DANDA-

VATE : Will the Minister of DEFENCE be pleased to state :

(a) whether the Prime Minister stated at a Press Conference at Imphal on December, 5, 1984 that country was facing a threat from both Pakistan and China ; and

(b) if so, whether Government have taken adequate measures to meet the situation ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) In his Press Conference at Imphal on 5-12-84, the Prime Minister had only stated known facts about arms acquisition by our neighbours. Pakistan is known to be acquiring sophisticated weapons from a number of countries. Similarly China is making efforts to modernise her armed forces. These developments have implication on the security of our country.

(b) Government monitor all developments which have a bearing on our security and take appropriate measures to ensure adequate defence preparedness.

**Army Establishment in Khurda Area,
Orissa**

374. SHRI CHINTAMANI PANIGRAHI : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal for establishing any army establishment in Khurda area in Puri District in Orissa ; and

(b) whether it has come to the notice of Government that some people are creating panic among the villagers in this area that they are going to be evacuated?

THE MINISTER OF DEFENCE : (SHRI P. V. NARASIMHA RAO) : (a) A proposal to locate an Army establishment at Khurda near Bhubneshwar is in a preliminary stage of examination.